

NOTIFICATION No. 74 / 2013

The District Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below:

<i>Sl. No</i>	<i>Name and Designation</i> <i>(1)</i> <i><u>Thiru / Tmt. Selvi</u></i>	<i>Transferred and posted as</i> <i>(2)</i>
1	L.Yousuf Ali, VIII Additional Judge (CBI Cases), City Civil Court, Chennai.	Principal District Judge, Krishnagiri vice Thiru C.Chinnappan, transferred.
2	T.Ravindran, IX Additional Judge(CBI Cases), City Civil Court, Chennai.	Principal District Judge, Cuddalore vice Thiru K.Uthirapathy, transferred.
3	R.Krishnamoorthy, Principal District Judge, Virudhunagar @ Srivilliputhur.	Principal District Judge, Villupuram vice Thiru P.S.Avadi Thiagarajamoorthy, transferred.
4	M.N.Mohammed Ali, Additional District Judge & Presiding Officer, Special Court under E.C. Act, Thanjavur.	District Judge, Tiruvarur vice Thiru R.Narayanasamy, transferred.
5	N. Seshasayee, I Additional District Judge, Coimbatore.	Principal District Judge, Coimbatore vice Thiru N.Authinathan, transferred.
6	K. Uthirapathy, Principal District Judge, Cuddalore.	Principal District Judge, Ariyalur vice Thiru V.Thangaraj, retiring on 30.04.2013 A.N.
7	S. Chinnaraj, Additional Chief Metropolitan Magistrate (E.O.II), Egmore, Chennai.	District Judge, Kanyakumari @ Nagercoil vice Thiru S.Kumaraguru, transferred.
8	R.Sethumadhavan, Presiding Officer, Labour Court, Tiruchirappalli.	Principal District Judge, Thanjavur in the existing vacancy.
9	P.S.Avadi Thiyagarajamoorthy, Principal District Judge, Villupuram.	Principal District Judge, Virudhunagar at Srivilliputhur vice Thiru R.Krishnamoorthy, transferred.

<i>Sl. No</i>	<i>Name and Designation (1)</i> <u><i>Thiru / Tmt. Selvi</i></u>	<i>Transferred and posted as (2)</i>
10	M. Mony, V Additional Judge (TADA), City Civil Court, Chennai.	Principal District Judge, Kancheepuram @ Chengalpattu vice Thiru K.Sivanandhajothi, transferred.
11	K. Naganathan, Chairman, Sales Tax Appellate Tribunal, Chennai.	District Judge, Tiruvannamalai vice Thiru RMT.Teekaa Raman, transferred.
12	G.Manjula, II Additional Principal Judge, Family Court, Chennai.	IV Additional District Judge, Tiruvallur at Ponneri vice Thiru A.A.Nakkiran, transferred.
13	B.Sarodjini Devi, I Additional District Judge, Cuddalore.	I Additional District Judge, Villupuram at Tindivanam in the existing vacancy.
14	K.Sivakumar, Additional District Judge, Ariyalur.	Additional District Judge, Kancheepuram @ Chengalpattu vice Thiru Su.Willyahm, transferred.
15	N.Rajasekar, Additional District Judge, Theni @ Periyakulam	VII Additional Judge, City Civil Court, Chennai in the existing vacancy.
16	P.Ravi, III Additional District Judge, Cuddalore @ Virudhachalam.	Additional District Judge & Presiding Officer, Special Court under E.C. Act, Pudukkottai in the existing vacancy.
17	D.Elangovan, II Additional District Judge, Tiruppur.	III Additional District Judge, Salem in the existing vacancy.
18	G.Dhanaraj, Judge, I Additional Special Court for Exclusive Trial of Cases under NDPS Act, Madurai.	Special Judge, Special Court under T.N.P.I.D. Act, Coimbatore vice Thiru M.Sreenivasan, transferred.
19	C.Ramamoorthy, Additional District Judge & Presiding Officer, Special Court under E.C. Act, Coimbatore.	IV Additional District Judge, Erode at Bhavani in the existing vacancy.
20	R.Kamalavathy, III Additional District Judge, Tirunelveli.	I Additional District Judge, Thoothukudi vice Ms.S.Mary Anselam, transferred.
21	G.Chandrasekaran, II Additional District Judge, Salem.	Additional District Judge & Presiding Officer, Special Court under E.C. Act, Coimbatore vice Thiru C.Ramamoorthy, transferred.

<i>Sl. No</i>	<i>Name and Designation</i> (1) <u><i>Thiru / Tmt. Selvi</i></u>	<i>Transferred and posted as</i> (2)
22	A.A.Nakkiran, IV Additional District Judge, Tiruvallur at Ponneri.	III Additional District Judge, Thanjavur at Pattukkottai vice Thiru R.Sakthivel, transferred.
23	N.Krishnan, III Additional District Judge, Erode at Gobichettipalayam.	Sessions Judge, Mahalir Neethimandram, Salem vice Ms.A.Nazeema Banu, transferred.
24	M.Sreenivasan, Special Judge, Special Court under T.N.P.I.D., Act, Coimbatore.	II Additional District Judge, Tiruppur vice Thiru D.Elangovan, transferred.
25	T.Rajasekaran, II Additional District Judge, Tiruchirappalli.	Additional District Judge & Presiding Officer, Special Court under E.C. Act, Thanjavur vice Thiru M.N.Mohammed Ali, transferred.
26	S.Malathi, Presiding Officer, Principal Labour Court, Vellore.	VIII Additional District Judge (CBI Cases), City Civil Court, Chennai vice Thiru L.Yousuf Ali, transferred.
27	R.Poornima, Sessions Judge, Mahila Court, Perambalur.	I Additional District Judge (PCR), Tiruchirappalli in the existing vacancy.
28	R.Ravindra Bose, Additional District Judge, Krishnagiri.	III Additional District Judge, Tiruvallur at Poonamallee vice Thiru N.Sivakumar, transferred.
29	S.Manvizhi, Presiding Officer, Additional Labour Court, Vellore.	Additional District Judge, Namakkal vice Thiru A.Nazir Ahamed, transferred.
30	M.D.Sumathi, II Additional Judge, City Civil Court, Chennai.	Additional District Judge, Theni at Periyakulam vice Thiru N.Rajasekar, transferred.
31	R. Sakthivel III Additional District Judge, Thanjavur @ Pattukottai	I Additional District Judge, Coimbatore vice Thiru N.Seshasayee, transferred.
32	S. Kumaraguru District Judge, Kanyakumari @ Nagercoil	Sessions Judge, Sessions Court for Exclusive trial of Bomb-Blast Cases, Chennai at Poonamallee in the existing vacancy.

Sl. No	Name and Designation (1)	Transferred and posted as (2)
	<u>Thiru / Tmt. Selvi</u>	
33	N. Sivakumar III Additional District Judge, Tiruvallur @ Poonamallee	Posted on other duty as Chief Editor, Tamil Law Journal, High Court, Madras in the existing vacancy.
34	P. Murugan III Additional District Judge, Vellore at Tirupathur	I Additional District Judge, Tiruvallur in the existing vacancy.
35	S. Subadevi Sessions Judge, Mahila Court, Cuddalore	I Additional District Judge, Cuddalore vice Ms.B.Sarodjini Devi, transferred.
36	A. Nazeema Banu Sessions Judge, Mahalir Neethimandram, Salem	II Additional District Judge, Salem vice Thiru G.Chandrasekaran, transferred.
37	A.K.A. Rahman Special District Judge, Special District Court to deal with MCOP Cases, Tiruchirappalli	II Additional District Judge, Tiruchirappalli vice Thiru T.Rajasekaran, transferred.

HIGH COURT, MADRAS.
DATED: 26.04.2013.

Sd/- G.CHOCKALINGAM,
REGISTRAR GENERAL.